

Health' on all varieties of tobacco products.

3. Use of universally known danger signal like 'Crossed Bone and Skull' on every Cigarette packet/ carton and advertisement to every tobacco products.
4. Prohibition of advertisements of cigarettes, bidis, tobacco-based pan masala and all other tobacco products.

Overloading of IA Flights

3529. SHRI ASHOK SHANKARRAO CHAVAN :
SHRI KAMLA PRASAD SINGH :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the details of the Indian Airlines flights which were overloaded during the last six months and the reasons thereof;

(b) whether IA flight IC-164 from Dabolim to Bombay was overloaded on 3 May, 1988; and

(c) if so, the details of the steps taken to check overloading and to extend better facilities to the passengers ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) :

(a) During the last six months, only one light IC-489 of Indian Airlines of 18th June 1988 was overloaded due to error of the Corporation's staff.

(b) No, Sir. In fact on IC-164 of 23.5.1988 and that of 3.5.1988 one lady passenger travelling on staff pass was provided as seat in place of a 4 years old child after accommodating it in the lap of the parents. Since the child being small and the seat belt being adequate for fastening in the lap of the parent, no safety rule was violated.

(c) Whenever any case of carriage of extra passengers on I.A. flights comes to the notice of the Aeronautical authorities, the same is investigated and appropriate action is taken on the basis of the findings to avoid recurrence of such incidents. Action is also

taken by the I.A. against the staff for the lapse in discharge of duties under the rules.

Encroachment of Railway Land

3530. SHRI GURUDAS KAMAT :
Will the Minister of RAILWAYS be pleased to state :

(a) whether any assessment has been made to know the extent of railway land under encroachment at present; and

(b) if so, what are the steps taken Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Assessment are made from time to time in different places in the country.

(b) (i) Vigorous action under Public Premises (Eviction of Unauthorised Occupants) Act to remove the encroachers.

(ii) Provision of fencing/boundary wall as may be necessary for lands adjoining built up areas;

(iii) Tree plantation on vacant lands.

(iv) Timely action to thwart attempts at fresh encroachments.

Super Bazar Branches

3531. SHRIMATI JAYANTI PATNAIK : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government propose to open more branches of Supper Bazar in New Delhi during the current year; and

(b) if so, the number of the new branches opened so far and their location ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA) : (a) Yes, Madem. The Super Bazar proposes to set up more branches during the next one year.

(b) During the current cooperative year beginning from 1st July, 1988, no new branches have been opened so far.